

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO.5347
TO BE ANSWERED ON 25.07.2019**

Supply of Safe Drinking Water

†5347. SHRI DEEPAK BAIJ:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the names of the schemes under which the Government has supplied/ provided safe drinking water for consumption in the rural habitations during the last five years;
- (b) whether the Government proposes to increase pace of such schemes in view of the present drought situation and if so, the details thereof;
- (c) the number of habitations in such States/districts which are having contaminated water and where drinking water is supplied through pipelines including the number of such habitations in the country where pipelines are yet to be laid; and
- (d) the names of the States in the country where nitrate, phosphate, carbon toxicity, polycyclic aromatic hydrocarbon, fluoride, boron substance and arsenic are found in the ground water?

ANSWER

**MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a)& (b) Water is a state subject. State Government is empowered to plan, design, approve and execute drinking water supply projects / schemes in rural areas. As reported by States on Integrated Management Information System (IMIS), details of completed schemes during the last five years are at **Annexure-I**. Department of Drinking Water and Sanitation (DDWS), Ministry of Jal Shakti has directed the States to complete all the ongoing schemes which are at advanced stage of completion which would ultimately help in improving the coverage of drinking water availability and mitigating drought like situation in the country.

(c)and (d) As reported by the States on Integrated Management Information System (IMIS), State-wise number of (i) Quality affected habitations having access to safe drinking water through piped water supply or without piped water supply is at **Annexure-II** and State-wise number of rural habitations affected with Arsenic, Fluoride & Nitrate is placed at **Annexure-III**. Other details are not maintained by this Ministry.

Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 5347 due for reply on 25.07.2019						
Number of schemes completed						
S.No.	State Name	2014-15	2015-16	2016-17	2017-18	2018-19
1	ANDAMAN and NICOBAR	11	3	0	0	0
2	ANDHRA PRADESH	3399	2297	834	417	29
3	ARUNACHAL PRADESH	548	349	194	345	82
4	ASSAM	10173	8448	12729	3264	683
5	BIHAR	7400	2247	103	207	110
6	CHATTISGARH	31929	23185	2887	1504	837
7	GOA	0	0	0	0	0
8	GUJARAT	5062	3554	1681	918	459
9	HARYANA	917	915	210	195	281
10	HIMACHAL PRADESH	1078	694	604	374	156
11	JAMMU AND KASHMIR	3303	2589	385	603	139
12	JHARKHAND	30482	11921	1541	1338	291
13	KARNATAKA	30974	32398	8969	11283	2612
14	KERALA	55	31	23	10	1
15	MADHYA PRADESH	35018	29671	15350	3450	2679
16	MAHARASHTRA	14314	10730	5493	1871	1359
17	MANIPUR	412	600	356	440	326
18	MEGHALAYA	1068	688	401	1056	436
19	MIZORAM	97	18	34	39	37
20	NAGALAND	537	509	110	91	38
21	ODISHA	39448	46661	4859	680	880
22	PUDUCHERRY	0	0	1	0	0
23	PUNJAB	780	429	293	275	154
24	RAJASTHAN	5483	3277	1401	930	226
25	SIKKIM	443	182	99	130	167
26	TAMIL NADU	7318	2362	200	128	7
27	TELANGANA	3248	2562	1175	986	72
28	TRIPURA	4513	2321	445	882	369
29	UTTAR PRADESH	48584	17503	265	97	8
30	UTTARAKHAND	441	426	222	378	210
31	WEST BENGAL	14045	5112	561	7466	66
	Total	301080	211682	61425	39357	12714

(source:IMIS, DDWS)

Annexure-II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q. No- 5347 due for reply on 25.07.2019			
S.No.	State	Number of Quality Affected habitations	
		Having PWS	Not having PWS
1	ANDAMAN and NICOBAR	0	0
2	ANDHRA PRADESH	442	30
3	ARUNACHAL PRADESH	19	8
4	ASSAM	4,713	5,055
5	BIHAR	895	2,914
6	CHATTISGARH	193	319
7	GOA	0	0
8	GUJARAT	0	0
9	HARYANA	87	0
10	HIMACHAL PRADESH	0	0
11	JAMMU AND KASHMIR	11	0
12	JHARKHAND	185	348
13	KARNATAKA	437	15
14	KERALA	325	2
15	MADHYA PRADESH	55	98
16	MAHARASHTRA	161	14
17	MANIPUR	0	0
18	MEGHALAYA	6	1
19	MIZORAM	0	0
20	NAGALAND	0	0
21	ODISHA	532	1,889
22	PUDUCHERRY	0	0
23	PUNJAB	2,940	327
24	RAJASTHAN	5,609	11,737
25	SIKKIM	0	0
26	TAMIL NADU	0	0
27	TELANGANA	324	20
28	TRIPURA	1,819	580
29	UTTAR PRADESH	640	563
30	UTTARAKHAND	6	3
31	WEST BENGAL	7,885	6,827
	Total	27,284	30,750

(Source: IMIS, DDWS)

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Q. No- 5347 due for reply on 25.07.2019					
S.No.	State	Contamination wise number of habitations			Total
		Fluoride	Arsenic	Nitrate	
1	Andhra Pradesh	429	0	4	433
2	Assam	256	4293	0	4549
3	Bihar	705	804	0	1509
4	Chhattisgarh	281	0	4	285
5	Haryana	87	0	0	87
6	Jammu & Kashmir	4	0	0	4
7	Jharkhand	197	19	0	216
8	Karnataka	262	2	140	404
9	Kerala	32	0	32	64
10	Madhya Pradesh	143	0	0	143
11	Maharashtra	53	0	66	119
12	Odisha	92	0	0	92
13	Punjab	330	660	131	1121
14	Rajasthan	4177	0	922	5099
15	Telangana	0	0	135	135
16	Uttar Pradesh	119	650	9	778
17	Uttarakhand	0	0	2	2
18	West Bengal	1359	7544	0	8903
	Total	8526	13972	1445	23943

(source: IMIS, DDWS)